

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/276(KB)2021
IA(I.B.C)/140(KB)2024, IA(I.B.C)/1237(KB)2023,
IA(I.B.C)/1656(KB)2023, IA(I.B.C)/216(KB)2023,
IA(I.B.C)/1162(KB)2023, IA(I.B.C)/745(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	MAURYA MANPOWER SERVICES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Liquidator
Mr. Avik Chaudhuri, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of liquidator present.
2. **IA(I.B.C)/140(KB)2024:**
 - a. This IA has been filed by the Liquidator to place on record the 6th Progress Report, which is placed at page nos. 11 and 12 of the application. This IA is supported by an affidavit which is placed at page nos. 17 to 19 of the application. The 6th Progress Report is taken on record, and this IA is accordingly **allowed** and **disposed of**.
3. **IA(I.B.C)/1237(KB)2023:**
 - a. This IA has been filed by the Liquidator to place on record the 4th Progress Report, which is placed at page nos. 12 to 14 of the application. This IA is supported by an affidavit which is placed at page nos. 39 to 41 of the application. The 4th Progress Report is taken on record, and this IA is accordingly **allowed** and **disposed of**.

4. **IA(I.B.C)/1656(KB)2023:**

- a. This IA has been filed by the Liquidator to place on record the 5th Progress Report, which is placed at page nos. 12 to 13 of the application. This IA is supported by an affidavit which is placed at page nos. 16 to 18 of the application. The 5th Progress Report is taken on record, and this IA is accordingly **allowed and disposed of**.

5. **IA(I.B.C)/216(KB)2023:**

- a. This IA has been filed by the Liquidator to place on record the 2nd Progress Report, which is placed at page nos. 10 to 12 of the application. This IA is supported by an affidavit which is placed at page nos. 16 to 18 of the application. The 2nd Progress Report is taken on record, and this IA is accordingly **allowed and disposed of**.

6. **IA(I.B.C)/745(KB)2023:**

- a. This IA has been filed by the Liquidator to place on record the 3rd Progress Report, which is placed at page nos. 10 to 12 of the application. This IA is supported by an affidavit which is placed at page nos. 35 to 37 of the application. The 3rd Progress Report is taken on record, and this IA is accordingly **allowed and disposed of**.

7. Post the main CP along with **IA(I.B.C)/1162(KB)2023** before Regular Bench for hearing on **07.03.2024**.

D. Arvind
Member (Technical)

Rohit Kapoor
Member (Judicial)